

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2230
TO BE ANSWERED ON 12TH DECEMBER, 2025**

RATE OF EXIT OF EMPANELLED HOSPITALS UNDER CGHS

†2230. SHRI K C VENUGOPAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of hospitals empanelled under the CGHS, during the last five years in the country, State-wise;
- (b) the rate of exit of such hospitals under CGHS during the last five years in the country, State-wise;
- (c) whether the Government has any plans to include and revise the rates or treatment practices under the CGHS scheme, if so, the details thereof;
- (d) whether the Government has any plan to open CGHS medical centres in each district of a State in the country, if so, the details thereof; and
- (e) whether the Government has any plan to introduce cashless treatments in the CGHS medical centres across the country, if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) & (b) : The state-wise details of number of Health Care Organisations (HCOs) empanelled under the CGHS and which exited during the last five years, are at **Annexure-I** and **Annexure-II**, respectively.

(c) : Government has notified the revised CGHS package rates, on 03.10.2025 and has made these effective from 13.10.2025.

(d) : CGHS wellness centres are made operational on need basis. For opening of a new CGHS Wellness Centre in a new city, there must be minimum 2500 principal cardholders or 6000 beneficiaries. Further, the establishment of a new Wellness Centre is subject to the availability of sanctioned posts and approval of requisite budgetary provisions which falls under the ambit of the Department of Expenditure.

(e) : No fee is charged for treatment at CGHS Wellness Centres. Further, cashless CGHS facility is available to Pensioners, Members of Parliament (both former and sitting), Freedom Fighters etc, for availing treatment from CGHS empaneled HCOs.

ANNEXURE-I**NUMBER OF HOSPITALS EMPANELLED UNDER CGHS DURING LAST FIVE YEARS**

Name of State/UT	Years				
	2021	2022	2023	2024	2025 (as on 01.11.2025)
Andhra Pradesh	02	22	30	16	0
Arunachal Pradesh	0	0	0	0	0
Assam	7	10	18	20	21
Bihar	0	7	11	5	6
Chattisgarh	1	2	5	3	4
Goa	0	1	0	0	0
Gujarat	6	10	12	11	13
Haryana	6	5	13	12	38
Himachal Pradesh	0	0	0	0	0
Jharkhand	1	1	10	8	0
Karnataka	0	8	3	7	0
Kerala	5	0	0	9	6
Madhya Pradesh	18	13	15	20	6
Maharashtra	67	37	68	74	30
Manipur	0	0	0	0	1
Meghalaya	0	0	1	0	1
Mizoram	0	0	0	0	0
Nagaland	0	0	0	0	0
Odisha	3	1	0	0	1
Punjab	19	13	6	3	3
Rajasthan	15	15	15	11	31
Sikkim	0	0	0	0	0
Tamil Nadu	3	1	9	11	2
Telangana	3	32	20	18	5
Tripura	0	0	0	1	0
Uttar Pradesh	51	51	93	76	62
Uttarakhand	2	1	4	3	1
West Bengal	21	23	26	35	42
Andaman & Nicobar	0	0	0	0	0
Chandigarh	8	5	0	0	1
Dadra & Nagar Haveli and Daman & Diu	0	0	0	0	0
Delhi	1	3	9	16	189
Jammu & Kashmir	2	1	0	1	1
Ladakh	0	0	0	0	0
Lakshadweep	0	0	0	0	0
Puducherry	0	0	0	0	0

ANNEXURE-II**NUMBER OF HOSPITALS EXITED FROM CGHS EMPANELMENT DURING LAST FIVE YEARS**

Name of State/UT	Year				
	2021	2022	2023	2024	2025 (as on 01/11/2025)
Andhra Pradesh	0	0	0	0	0
Arunachal Pradesh	0	0	0	0	0
Assam	0	0	0	1	0
Bihar	0	0	0	0	3
Chattisgarh	0	0	0	0	0
Goa	0	0	0	1	0
Gujarat	2	3	1	2	2
Haryana	1	1	0	0	1
Himachal Pradesh	0	0	0	0	0
Jharkhand	0	0	0	0	1
Karnataka	4	4	5	0	6
Kerala	0	1	0	0	0
Madhya Pradesh	1	0	2	2	2
Maharashtra	2	1	7	3	5
Manipur	0	0	0	0	0
Meghalaya	1	0	0	0	0
Mizoram	0	0	0	0	0
Nagaland	0	0	0	0	0
Odisha	0	0	0	0	1
Punjab	0	0	0	0	0
Rajasthan	0	4	0	1	0
Sikkim	0	0	0	0	0
Tamil Nadu	4	1	3	1	0
Telangana	0	0	0	0	3
Tripura	0	0	0	0	0
Uttar Pradesh	1	1	1	2	15
Uttarakhand	1	0	0	0	0
West Bengal	0	0	2	0	0
Andaman & Nicobar	0	0	0	0	0
Chandigarh	3	0	0	0	0
Dadra & Nagar Haveli and Daman & Diu	0	0	0	0	0
Delhi	2	4	2	0	3
Jammu & Kashmir	0	0	0	0	0
Ladakh	0	0	0	0	0
Lakshadweep	0	0	0	0	0
Puducherry	0	0	0	0	0
